

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1771/2017  
M.A. No. 1927/2017

New Delhi, this the 19<sup>th</sup> day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Mr. P.K. Basu, Member (A)**

1. Kapil Sharma, Aged 30 years,  
S/o Shri Raghbir Singh,  
R/o C-157, Telecom Staff Quarters,  
Vivek Vihar-I, Delhi-95  
Designation : Computer Lab Attendant, Group-D.
2. Shitala Prasad, Aged 47 years,  
S/o Shri Patandin,  
R/o 379-A, Street No.12,  
Master Park, Khora Colony,  
Ghaziabad, U.P.,  
Designation : Daftari, Group-D.
3. Rajesh Kumar, Aged 48 years,  
S/o Shri Sita Ram,  
R/o RC-84, Azad Vihar,  
Khora Colony, Ghaziabad, U.P.  
Designation : Watchman, Group-D.
4. Harish Chand, Aged 44 years,  
S/o Shri Ram Sukh Morya,  
R/o DS-44/A, Nai Basti,  
Nand Gram, Ghaziabad, U.P.  
Designation : Mali (Garden), Group-D.
5. Gopal Singh, Aged 44 years,  
S/o Shri Pan Singh,  
R/o 72, Gali No.3, Sarpanch Colony,  
Fazalpur, Mandawali, Delhi-92.  
Designation : Lab Assistant, Group-D.
6. Neetu Nair, Aged 40 years,  
S/o Shri Suresh Chand,  
R/o 1/6198, 3<sup>rd</sup> Floor, Gali No.3,  
East Rohtash Nagar,

Shahdara, Delhi-32.  
Designation : Lab Attendant, Group-D.

7. Tulsi Ram Khanal, Aged 33 years,  
S/o Shri Chandra Kant Khanal,  
R/o 69, AGCR Enclave, Delhi-92  
Designation : Peon, Group-D.

... Applicants

(By Advocate: Shri Prashant Shukla)

Versus

1. Govt. of NCT of Delhi,  
Through Principal Secretary,  
Education Deptt.,  
Old Sectt., Delhi-110054.
2. Director of Education,  
Old Secretariat, Delhi-54.
3. Deputy Director of Education,  
D-Block, Anand Vihar,  
New Delhi-92.
4. The President,  
DAV College Managing Committee,  
Chitragupt Road, Paharganj,  
New Delhi-55.
5. Director (PS-II),  
DAV College Managing Committee,  
Chitragupt Road, Paharganj,  
New Delhi-55.
6. The Chairman,  
SRDAV Public School,  
Dayanand Vihar, Delhi-92.
7. Nanager,  
DAV College Managing Committee,  
Chitragupt Road, Paharganj,  
New Delhi-55.
8. Principal,  
SRDAV Public School,  
Dayanand Vihar, Delhi-92

... Respondents

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)****MA No.1927/2017**

For the reasons stated therein, the MA filed for joining together in a Single Application is allowed.

**OA No.1771/2017**

2. When the matter was taken up for hearing, learned counsel for applicant having noticed that the applicants are working in a Private School and that this Tribunal has no jurisdiction to deal with such matters, seeks leave of this Tribunal to withdraw the OA with liberty to approach appropriate Court. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(P.K. BASU)  
MEMBER (A)****(V. AJAY KUMAR)  
MEMBER (J)***'rk'*